

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/28(CHE)/2023
PETITION NUMBER : CA(CAA)/9/CHE/2023
NAME OF THE PETITIONER(S) : Veeyes Engineering Pvt Ltd and Others
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Petitioner is represented by Ld. Counsel Mr. V. Srinivasan. Ld. Counsel Mr. Raj Jhabakh is present for Income Tax department. Ld. Counsel Mr. Avinash Krishnan Ravi is present for RoC/RD. Mr. Palani is present along with Counsel Ms. Sree Kumari for OL.

OL and RD reports are awaited.

Ld. Counsel for the Petitioner is directed to provide his email as requested by the Income Tax department to serve copy of response of the Income Tax department.

List this Petition on **18.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)